## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP (CAA) No.14/Chd/Pb/2017

In the matter of:

Malwa (Ludhiana) Motor Finance Limited.

....Petitioner-Transferor Company.

And

Amrit Hire Purchase Limited.

....Petitioner-Transferee Company.

Present: Mr.Rajeev K.Goel, Advocate for petitioner companies.

Ms.Amarpreet Kaur, STA for Official Liquidator, Chandigarh & Regional Director, Northern Region, Ministry

of Corporate Affairs, New Delhi.

A letter dated 22.12.2017 has been received from Reserve

Bank of India stating therein that the Reserve Bank of India does not intend to file any comments/observations in the matter. List the matter on 26.02.2018.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

` January 19, 2018.